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BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD

C.P. (I.B) No. 106/7/NCLT/AHM/2018



Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2018

Name of the Company: Asha Goyal.
V/s.
Pharma Trades Pvt Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy
Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

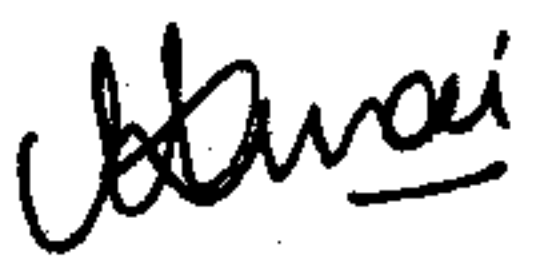
1.	VIJAYESH ATRE	ADVOCATE	RESPONDENT	
2.	Aditya Mewara	Advocate	Petitioner	


ORDER

Learned Advocate Mr. Aditya Mewara present for Financial Creditor/ Petitioner.
Learned Advocate Mr. Vijayesh Atre present for Respondent.

On the request from both sides the matter is adjourned.

List the matter on 27.04.2018.


MANORAMA KUMARI
MEMBER JUDICIAL


HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL

Dated this the 5th day of April, 2018.